

ALLEGATIONS AGAINST CHIEF MINISTERS

228. **SHRI KRISHNARAO NARAYAN DHULAP**: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government have addressed the Chief Minister of Andhra Pradesh requesting him to offer his comments on allegations of favouritism, nepotism and misuse of power for personal ends made against him and some of his Cabinet colleagues;

(b) whether similar communications have also been issued to the Chief Ministers of some other States;

(c) if the answers to parts (a) and (b) above be in affirmative, whether any comments have been received from them; and

(d) what action Government have taken or propose to take in the light of the comments received?

THE HOME MINISTER (SHRI CHARAN SINGH): (a) and (b) Yes, Sir.

(c) In some cases, the comments are awaited.

(d) After considering the matter in the light of the comments on the allegations received from the Chief Minister of Andhra Pradesh and the Chief Minister of Karnataka, two Commissions of Inquiry have been appointed which are headed, respectively, by Shri J. R. Vinadala, retired Judge of the High Court of Andhra Pradesh and Shri A. N. Grover, retired Judge of the Supreme Court of India.

खादी भवन द्वारा हाथ की कारीगरी की वस्तुओं की खरीद

229. **श्रीमती विद्यावती चतुर्वेदी**: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को विदित है कि खादी भवन, नई दिल्ली में बेची जाने वाली हाथ की कारीगरी की वस्तुएं कुछ ऐसी एजें-

सियों से खरीदी जाती हैं जो कि खादी आयोग की स्वीकृत सूची में दर्ज नहीं हैं; और

(ख) यदि हां, तो क्या सरकार इस मामले को जांच करवाने और इसके लिए उत्तरदायी व्यक्तियों के विरुद्ध कार्यवाही करने का विचार रखती है?

†[PURCHASE OF HANDICRAFTS BY KHADI BHAWAN]

229. **SHRIMATI VIDYAWATI CHATURVEDI**: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the handicrafts sold in the Khadi Bhawan, New Delhi are being purchased from certain agencies which are not on the approved list of the Khadi Commission; and

(b) if so, whether Government propose to look into the matter and take action against those found responsible therefor?

उद्योग मंत्री (श्री ब्रज लाल वर्मा):

(क) किस्म और मांग के आधार पर माल सारे देश में फैले विभिन्न संभरणकर्ताओं से खरीदा जाता है। खादी और ग्रामोद्योग कमीशन के पास हथकरघे के कोई स्वीकृत संभरणकर्ता नहीं हैं।

(ख) प्रश्न ही नहीं उठता।

†[THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) Purchases are made from various suppliers spread throughout the country on the basis of quality and demand. Khadi and Village Industries Commission has no list of approved suppliers of Handicrafts.

(b) Does not arise.]

†[] English Translation